

ITEM NO.6 Court 13 (Video Conferencing)

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1730/2015

PARDESHI RAM

Appellant(s)

VERSUS

STATE OF M.P.(NOW CHHATTISGARH)

Respondent(s)

(FOR DISPOSAL

IA No. 128864/2020 - DISCHARGE OF ADVOCATE ON RECORD

IA No. 128867/2020 - EXEMPTION FROM FILING O.T.

IA No. 128866/2020 - GRANT OF BAIL

IA No. 13403/2012 - GRANT OF BAIL)

Date : 03-02-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HEMANT GUPTA

HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Appellant(s) Mr. Sanjay R.Hegde, Sr.Adv.  
Mr. Aditya Jain-1, AOR

For Respondent(s) Mr. Sumeer Sodhi, AOR  
Mr. Hussain Ali, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Arguments concluded.

Judgment reserved.

(NIRMALA NEGI)  
COURT MASTER (SH)

(BEENA JOLLY)  
COURT MASTER (NSH)